

NATIONAL GREEN TRIBUNAL
SOUTHERN ZONE, CHENNAI
REGISTRAR'S COURT - CAUSE LIST

Mrs.Meena Satheesh
Ld.Registrar

Date: 26-10-2017
Time: 12 Noon

Court – 1

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.42 of 2017 (SZ)	M.Vetri Selvan Thambu Chetty Street Chennai Vs Union of India Rep.,by the Secretary, Ministry of Environment, Forest & Climate Change New Delhi and 10 others	Mr.M.Radhakrishnan Counsel for Applicant Mrs.Me.Saraswathy for R1 M/s. M.K.Subramanian & for R2 & R3 Mrs.H.Yasmeen Ali for R4 & R10 Mr.E.Manoharan for R5 to R9 M/s.Norton & Grant A.M.Amutha Ganeshfor R11	For Reply of R2, R3, R5 to R9
2	Application No.74 of 2017 (SZ)	V.Sankara Subramanian, Tirunelveli District Vs The State of Tamil Nadu Rep.,by the Secretary to Government, Department of Environment and Forest, Chennai and 4 others	M/s. S.Muthu Vairam Counsel for Applicant M/s. E.Manoharan for R1 M/s. Syed Nurullah Sheriff for R2 M/s. H. Yasmeen Ali for R3 M/s. Abitha Banu for R4,R5	For Reply of R1, R2

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Court – 2

Sl. No	Case No.	Parties	Counsel for Parties	Remarks
1	Application No.129 of 2017(SZ)	Federation of Apartments Association Bengaluru, Rep.,by its General Secretary, Mr.Shivakumar.S Bangalore Vs State of Karnataka Rep.,by the Chief Secretary to Government	M/s.Shivakumar.S Party - In – Person M/s. Devraj Ashok for R1,R2,R5 M/s. M.R.Gokul Krishnan for R3 M/s.TNC.Kaushik for R4	Reply of R1, R2, R3 & R5

		Vidhana Soudha, Bangalore and 4 others		
2	Application. No.167 of 2017 SZ	T.Sujitha Jessie Colachel, Kanniyakumari District Vs The Chairman, Tamil Nadu Pollution Control Board, Chennai and 4 others	M/s. P.Kannan Kumar Counsel for Applicant M/s. Yasmeen Ali for R1 & R2 M/s. E.Manoharan & for R3 & R4 M/s. Jayaprakash for R5	For Reply of R1 to R5

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